

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No.060/00772/2016

Chandigarh, this the 22nd day of October, 2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

Miss Sukh Varsha D/o Sh. Surya Kumar Angira, age 53 years, Education Officer, Regional Directorate, Parwanoo (HP), CBWE Min. Of L&E, Govt. of India, 2nd Floor, Him-auto Building NH-22, Sector 3, Parwanoo (HP)-173220, Group-A.

....APPLICANT

(Present: Mr. Surinder S. Kaliramma, Advocate)

VERSUS

1. The Central Board of Workers Education, through the Director, CBWE, National HQ., North Ambarari Road Nagpur, Maharashtra-440033.
2. The Zonal Director (North Zone), The Central Board of Workers Education, Employment Exchange Building, IInd Fir, Pusa Campus, Pusa Road, New Delhi-110012.
3. The Regional Director, (Delhi), The Central Board of Workers Education, Employment Exchange Building, IInd Fir, Pusa Campus, Pusa Road, New Delhi-110012.
4. Ku. Manju Jaiswal, Regional Director, CBWE, Delhi Employment Exchange Building, 2nd Floor, Pusa Road, Pusa Complex, New Delhi-110012.
5. Shri K.H. Naik, Regional Director, CBWE, Bangalore No.48, 1st Floor, Karmika Kalyana Bhavan, (Near RTO) Mathikera Main Road, Yeshwanthpur, Bangalore-560 022 (Karnataka).
6. Shri Z.A. Bagwan, Regional Director, CBWE, Nasik, Rakibe & Patil Building, Sant Gyaneshwar Nagar, Old Sai Khera Road, Jail Road, Nasik Road, Nasik-422101.

7. Smt. Kiran Malik Khatri, Regional Director, CBWE, Nagpur IIInd Floor, National H.Q. Building, North Ambazari Road, Nagpur-440033.
8. Shri Samit Das, Regional Director, CBWE, Barrackpur Swami Vivekananda Shramik Shiksha Bhavan, 2nd Floor, 238, Shantipull, EM By pass, Ballygunj Connector, Kolkata-700107.
9. Smt. P. Vanaja, Regional Director, CBWE, Hyderabad 8th Floor (Left Wing), Chandra Vihar (APHB), M.J. Road, Nampally, Hyderabad 500 001.
10. Shri K. Vanaraj, Regional Director, CBWE, Chennai Module 42-45, 2nd Floor, Readymade Garment Complex, Thiru Vi-Ka, Industrial Estate, Guindy, Chennai-600 032 (Tamilnadu).
11. Shri M.S. Mathapati, Regional Director, CBWE, Mangalore Behind Central Excise Quarter, Capitanio, Kankanady, Mangalore-575002 (Karnataka).
12. Smt. S. Mohanty, Regional Director, CBWE, Vishakapatnam House No.49-1-4 (Second Floor) Main Road, Near Jaggara Bridge, Upstair of Vishaka Co-Op. Bank, Akkayyapalem, Vishakapatnam-530 016 (AP).
13. Ku. Jayashreet, Regional Director, presently working in the capacity of Dy. Director (HQ) I/C, CBWE, Nagpur, National HQ Building, North Ambazari Road, Nagpur-440 033 (Maharashtra).

....RESPONDENTS

(Present: Mr. Ram Lal Gupta, Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. The present Original Application (OA) has been filed by the applicant seeking the following relief:-

“(a) Consider and grant the rightful promotion of the applicant to the post of the Education Officer (selection grade) w.e.f. the date her immediate junior (respondent no.4) was promoted i.e. w.e.f. 19.10.2005 with all consequential benefits of this promotions including seniority and monetary benefits.

(b) Consequent to grant of promotion to the post of Education Officer (selection grade) as above, the applicant be considered for and granted promotion to the next higher post of Regional Director w.e.f. the date of her immediate junior (respondent no.4) was promoted i.e. w.e.f. 19.10.2005 with all consequential benefits including monetary benefits.

(c) Award interest on the delayed payment of monetary benefits.

(d) Award costs of the proceedings and

(e) Pass any other order / direction which this Hon'ble Tribunal deem fit and proper in favour of the applicant and against the respondent in the facts and circumstances of the case."

2. After completion of pleadings, the case came up for hearing on 17.10.2018, when the respondents were directed to produce record where the case of the applicant was considered in review DPC for the post of Education Officer (EO) (Selection Grade (SG)), and the matter was adjourned for today.

3. Today, Mr. Ram Lal Gupta, learned counsel for the respondents, on instructions of Mr. Jagdeep Singh, Regional Director Incharge, submitted that they are considering the prayer of the applicant made in the OA for promotion to the post of EO (SG), and need some time to complete the process.

4. Considering the statement of the learned counsel, coupled with the facts that the respondents are themselves considering the case of the applicant for promotion, we dispose of the present petition, by granting six weeks time to the respondents to complete the process of granting her promotion by reconsideration as submitted by them, and also

grant all consequential benefits. Liberty is also given to the applicant, to move an appropriate application, if he feels aggrieved. No costs.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 22.10.2018.

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